

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 1244/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE COMPANY: Novistra LLC Vs Mynd Solutions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 433(e),434&439

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1)	MS. SABAH IQBAL SIDDIQI,	Adv.	for PETITIONER.	<i>Siddiqui</i> 14/03/17

ORDER

Learned counsel for the petitioner requests for some time to seek instructions with regard to continuation of the instant petition or for withdrawal of the same.

List on 18.04.2017.

*Sd/-*  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT  
*Sd/-*  
(R. VARADHARAJAN)  
MEMBER (J)